

**Title:** Introduction of the Constitution (Amendment) Bill, 2000. (Amendment of article 243C, etc.)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI PRIYA RANJAN DASMUNSI: I introduce\*\* the Bill.

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15.11 hrs.